

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 144/GT/2026 along with I.A. No. 177/2026

Subject : Petition for approval of determination of tariff of 726.6 (2 x 363.3) MW Combined Cycle Gas Based Power Palatana Project of ONGC Tripura Power Company Limited for the control period 1.4.2024 to 31.3.2029 (Interlocutory application for urgent listing and seeking directions).

Petitioner : OTPC

Respondent : APDCL and 6 others

Date of Hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, OTPC
Ms. Kavya Madan, Advocate, OTPC
Shri Venkatesh, Advocate, TSECL
Shri Vikas Maini, Advocate, TSECL
Shri Ankit Banati, Advocate, TSECL
Shri Ashutosh Srivastva, Advocate, TSECL
Shri Mohit Mansharamani, Advocate, TSECL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the pleadings in the I.A. No. 177/2026 are complete and that the Commission may hear the parties. She requested that the interlocutory application may be taken up for hearing at the earliest possible convenience, citing urgency. Learned counsel for the Respondent did not oppose this request.

3. The I.A. No. 177/2026 shall be listed for hearing on **8.10.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

